

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3483
TO BE ANSWERED ON 17-03-2021**

National e-Vidhan Application Project

3483.

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Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) the details of the progress made under the National e-Vidhan Application project;
- (b) the details of the progress made with respect to Meghraj cloud project under the same;
- (c) whether the Government intends to introduce more such measures for e-Governance; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND
HEAVY INDUSTRIES & PUBLIC ENTERPRISES

SHRI ARJUN RAM MEGHWAL

- (a) To implement National eVidhan Application (NeVA), Memoranda of Understanding (MOU) have been signed with 15 States viz. Punjab, Odisha, Bihar (both Houses), Meghalaya, Manipur, Gujarat, Arunachal Pradesh, Nagaland, Puducherry, Tripura, Himachal Pradesh, Chhattisgarh, Tamil Nadu, Sikkim and Haryana. Out of these, 8 States viz. Punjab, Odisha, Bihar (both Houses), Nagaland, Manipur, Arunachal Pradesh, Sikkim and Tamil Nadu who have submitted DPR for sanction, first five excluding Arunachal Pradesh, Sikkim & Tamil Nadu have been released first instalment for implementation of the Project.
- (b) NeVA has been hosted at National Cloud (Meghraj) and has become fully functional without the requirement of local data centre.
- (c) & (d) Keeping in view the role assigned under Allocation of Business Rules, 1961 to the Ministry of Parliamentary Affairs, NeVA has been developed as a comprehensive generic Application by subsuming all its activities in it. There is no further such other e-Governance project in pipeline in the Ministry of Parliamentary Affairs.
